BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No.481/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M.

Name of the Company		Kalyani Rural Agro Produ	ucts Pvt LtdVs- ROC, Cutta	ck
Under Section		252(3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.		man BISHWAL, A	en Slown	12)11/19

## ORDER

Ld. Counsel for the petitioner is present.

The Registry is directed to issue notice to the Central Government through Regional Director and Registrar of Companies, Odisha. Petitioner is directed to serve copy of the petition for filing para-wise reply by the Central Government and Registrar of Companies, Odisha. All the financial statements for the relevant years have to be submitted by the petitioner within 7 days.

List on 14.12.2017 for further consideration.

(Jinan K.R.) Member (J)

(V.P. Singh) Member (J)